

F.No. 01(03)/Roster/CESTAT/2023-Part III
Customs, Excise and Service Tax Appellate Tribunal
West Block No. 2, R.K. Puram, New Delhi-110066

Dated: 22.12.2023

ORDER NO. 216 of 2023


Hon'ble President is pleased to order the sitting commencing from **01.01.2024 to 29.03.2024** for **CESTAT, Chennai** as follows:-

PERIOD	CGRAM	WORKS ASSIGNED
From 01.01.2024 to 29.03.2024	Ms. Sulekha Beevi C. S., Hon'ble Member (Judicial) and Mr. Vasa Seshagiri Rao, Hon'ble Member (Technical)	Customs and Excise Division Bench matters
From 01.01.2024 to 29.03.2024	Mr. P. Dinesha, Hon'ble Member (Judicial) and Mr. M. Ajit Kumar, Hon'ble Member (Technical)	Service Tax Division Bench matters

Note:

1. In the event of leave/tour of any Member in a Division Bench, the matters will be taken up by the other available Division Bench and the remaining Member in the Division Bench will hear Single Member cases.
2. Whenever, a Judicial Member of one Division Bench and the Technical Member of the other Division Bench is on leave/tour, the available Judicial Member and Technical Member will form the Division Bench and hear all the DB lists till such time one of the Members rejoins after the leave/tour period.
3. All part heard matters are released for fresh hearing before the regular bench.
4. In the event of non sitting of a Bench; the adjourned dates of listed matters will be available on the website www.cestat.gov.in in the link "Daily orders" / "court proceedings".

By Order


(Bineesh Kumar K. S.)
Registrar

Copy to:-

SPS to Hon'ble President/Members, CESTAT, Chennai/P.A. to Registrar/Deputy/Assistant Registrar, CESTAT, Chennai/Bar Association/O/o Commissioner (AR)/Notice Board/Website/Guard File/Office Copy.


Deputy Registrar